

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No. 429

IA/1148/ND/2021, IA/5570/ND/2021, IA/3635/ND/2021,  
IA/3329/ND/2021, IA/3214/ND/2021, IA/3165/ND/2021,  
IA/3159/ND/2021, IA/3157/ND/2021, IA/3156/ND/2021,  
IA/1490/ND/2021, IA/1489/ND/2021, IA/1264/ND/2021, IA/392/ND/2021,  
IA/5644/ND/2022, IA/5941/ND/2021, IA/5127/ND/2021,  
IA/5029/ND/2021, IA/4496/ND/2021, IA/1412/ND/2023,  
IA/3032/ND/2023, IA/4933/ND/2023, IA/4932/ND/2023 IN  
IB/1226/ND/2019

**IN THE MATTER OF:**

Ashish Bankar

...

Applicant

Versus

M/s Nu Tek India Ltd

...

Respondent

**Under Section 7 of (IBC), 2016.**

**Order delivered on 01.02.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE**

**PRESENT:**

For the Applicant

:

For the Respondent

: Mr. Pankaj Agarwal, Mr. Shashwat Srivastava, Mr. Siddharth Sangal, Mr. Chirag Sharma, Mr. Utsarg Sinsinwal, Mr. Shalinder Saini, Mr. Arnab Chanda, Advs.

For ZTE Telecom (Non-Applicant): Mr. Sumit Kumar, Ms. Aashna Agarwal, Advs.

For the BSNL

: Ms. Leena Tuteja, Ms. Ishita Kadyan, Advs.

For the Liq.

: Mr. Sanjay Kumar Singh, Adv.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **26.02.2024**.

**Sd/-**  
**(Court Officer)**